NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP No. 177/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: Deepweld Agencies

V/s

Vidhyavasini Steel Corporation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

SANGHUE

SANGHUE

DESIGNATION

SIGNATURE

ORDER C.P. No. 177/I&BP/NCLT/MB/MAH/2017

- The Learned Counsel for the Petitioner is present.
- 2. As stated by the Learned Counsel the matter has been transferred from the Hon'ble Bombay High Court.
- The Petitioner is seeking time. Granted with the direction to complete the statutory requirements on or before 28.04.2017. Adjourned to 28.04.2017.

Dated: 06.04.2017

M.K. Shrawat Member (Judicial)